| 282 Written Answers to | | [RAJYA SABHA] | | Unstarred Questions | |
|------------------------|-----------------------------|---------------|------|---------------------|-------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 11. | Karnataka | 864 | 992 | 2099 | 1249 |
| 12. | Kerala | 247 | 265 | 152 | 119 |
| 13. | Madhya Pardesh | 12 | 59 | 11 | 444 |
| 14. | Meghalaya | 0 | 0 | 15 | 48 |
| 15. | Maharashtra | 251 | 222 | 207 | 2280 |
| 16. | Odisha | 4 | 1 | 46 | 0 |
| 17. | Punjab | 0 | 0 | 18 | 1323 |
| 18. | Rajasthan | 21 | 50 | 7 | 1502 |
| 19. | Tamil Nadu | 859 | 543 | 329 | 59 |
| 20. | Telangana | 0 | 78 | 149 | 57 |
| 21. | Tripura | 0 | 0 | 7 | 51 |
| 22. | Uttar Pradesh | 0 | 4 | 0 | 1947 |
| 23. | Uttarakhand | 0 | 0 | 0 | 10 |
| 24. | West Bengal | 20 | 19 | 61 | 77 |
| 25. | Andaman and Nicobar Islands | 20 | 31 | 3 | 0 |
| 26. | Chandigarh | 0 | 0 | 1 | 76 |
| 27. | Delhi | 18 | 8 | 64 | 9192 |
| 28. | Dadra and Nagar Haveli | 0 | 0 | 0 | 0 |
| 29. | Lakshadweep | 0 | 0 | 0 | 0 |
| 30. | Puducherry | 36 | 16 | 8 | 16 |
| | Total | 3574 | 2571 | 3342 | 21094 |

Action plan to control spread of bird flu

777. SHRI RAJKUMAR DHOOT: SHRI SANJAY SETH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware that bird flu is again spreading very fast in Delhi and some other places in the country, which has set alarm bells ringing in poultry sector of 2002;
- (b) if so, the details thereof and the preventive and of other action has been taken by Government in this regard;

- (c) whether Government is aware that every year due to seasonal fever like viral, dengue, bird flu and Chikungunya lakhs of people get affected due to lack of precautionary measures on the part of Government; and
- (d) if so, the mechanism at place and the number of people affected/died due to above ailments in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) and (b) Yes. Outbreak of bird flu (Avian Influenza sub-type H5N8) was first reported on 18th October, 2016 among wild birds in National Zoological Park, Delhi.

Since then samples of wild/migratory birds from Delhi, Madhya Pradesh, Kerala, Punjab and Haryana have been tested positive for Avian Influenza H5N8 at National Institute of High Security Animal Diseases (NIHSAD), Bhopal, Madhya Pradesh.

Samples drawn from poultry birds in Bellary district, Karnataka have also been tested positive for Avian Influenza H5N8 at National Institute of High Security Animal Diseases (NIHSAD), Bhopal, Madhya Pradesh.

The Department of Animal Husbandry, Dairying and Fisheries, Government of India took all necessary precautions to control the outbreaks of bird flu. Advisories were issued and Teams of Experts were deputed to the affected areas to assist in control and containment measures. The concerned State Governments have carried out such operations as per 'Action Plan on Preparedness, Control and Containment of Avian Influenza'. As informed by Department of Animal Husbandry, Dairying and Fisheries, the situation is under control.

Based on the current knowledge, the public health risk to human population is considered low for Avian Influenza sub-type H5N8. However as a matter of abundant caution Ministry of Health and Family Welfare has issued an advisory to the States/UTs to minimize bird-human interface, use personal protective equipment by those handling dead/sick birds, keep persons exposed to the dead/sick birds under surveillance and provide them chemoprophylaxis (Oseltamivir 75 mg) once daily for 10 days. No human case of Avian Influenza (bird flu) has been reported in India.

(c) and (d) Outbreaks of Influenza, Dengue and Chikungunya are seasonal and affect large population. The number of cases/deaths due to these diseases State/UT-wise for the period 2015-16 are given in the Statement-I, II and III respectively. (See below).

Health is a State subject and hence primary responsibility for prevention and control of such seasonal fevers vests with the State Governments/UTs. Ministry of

Health and FW provides assistance to the States in terms of guidance, surveillance, laboratory support, outbreak investigation and logistics.

For prevention and control of Dengue and Chikungunya, National Vector Borne Disease Control Programme (NVBDCP) shared with the States/UTs strategies of Mid Term Plan for implementation which are as under:

- (i) Surveillance of disease and entomological surveillance
- (ii) Laboratory diagnosis and Clinical management
- (iii) Vector management-environmental management for source reduction, chemical control, personal protection and Legislation
- (iv) Outbreak response
- (v) Training, strengthening human resource and Operational research
- (vi) Behaviour Change Communication (BCC), through social mobilization and Information Education and Communication (IEC)
- (vii) Inter-sectoral coordination and
- (viii) Monitoring and supervision as main components.

Since January, 2016, a total of 22 review meetings were held and 12 advisories have been issued. States were requested to declare Dengue as notifiable disease by MOHFW *vide* letter No.7-165/2016/NVBDCP/DEN dated 9th June 2016. States were requested to fix the rate for testing Dengue @ ₹ 600/-per test. Diagnosis is provided through 542 Sentinel Surveillance Hospitals (SSHs) and 15 Apex Referral Laboratories (ARLs) identified across the country. IEC/BCC activities are carried out at national and State level with media mix strategies focusing on source reduction and personal protective measures. Funds are provided by Government of India to the States for prevention and control of vector borne diseases including Dengue and Chikungunya to implement the public health activities.

Government of India has also taken adequate measures to prevent/control Seasonal Influenza including Influenza A H1N1 in terms of influenza surveillance, laboratory support, stocking the drug Oseltamivir, personal protective equipment, daily monitoring and keeping IEC materials ready to be rolled out at the time of an outbreak.

Statement-I

Details of Influenza A H1N1 (Swine Flu)-year-wise for affected States/UTs (2015-2016)

| Sl. No. | State | | Jan., 2015-31st Dec., 2015 | | 2016-30th 2016 |
|------------|-----------------------------|-------|-------------------------------|-------|-------------------|
| | | Cases | Deaths | Cases | Deaths |
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | Andaman and Nicobar Islands | 4 | 0 | 0 | 0 |
| 2. | Andhra Pradesh | 258 | 36 | 5 | 4 |
| 3. | Assam | 31 | 4 | 0 | 0 |
| 4. | Bihar | 352 | 6 | 0 | 0 |
| 5. | Chandigarh (UT) | 23 | 7 | 6 | 0 |
| 6. | Chhattisgarh | 239 | 53 | 6 | 4 |
| 7. | Dadra and Nagar Haveli | 26 | 6 | 1 | 0 |
| 8. | Daman and Diu | 5 | 1 | 0 | 0 |
| 9. | Delhi | 4307 | 12 | 192 | 7 |
| 10. | Goa | 193 | 19 | 3 | 0 |
| 11. | Gujarat | 7180 | 517 | 411 | 55 |
| 12. | Haryana | 433 | 58 | 68 | 5 |
| 13. | Himachal Pradesh | 123 | 27 | 14 | 5 |
| 14. | Jammu and Kashmir | 495 | 20 | 2 | 0 |
| 15. | Jharkhand | 16 | 6 | 1 | 1 |
| 16. | Karnataka | 3565 | 94 | 86 | 0 |
| 17. | Kerala | 928 | 76 | 21 | 0 |
| 18. | Madhya Pradesh | 2445 | 367 | 38 | 12 |
| 19. | Maharashtra | 8583 | 905 | 80 | 25 |
| 20. | Manipur | 5 | 2 | 0 | 0 |
| 21. | Meghalaya | 1 | 0 | 0 | 0 |
| 22. | Mizoram | 4 | 0 | 0 | 0 |
| 23. | Nagaland | 4 | 0 | 0 | 0 |
| 24. | Odisha | 76 | 13 | 1 | 0 |

| 286 W | ritten Answers to | [RAJYA SABHA] | | Unstarred | d Questions |
|-------|-------------------|---------------|------|-----------|-------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 25. | Puducherry | 57 | 4 | 0 | 0 |
| 26. | Punjab | 300 | 61 | 177 | 64 |
| 27. | Rajasthan | 6858 | 472 | 196 | 43 |
| 28. | Tamil Nadu | 898 | 29 | 64 | 1 |
| 29 | Telangana* | 2956 | 100 | 126 | 8 |
| 30. | Uttarakhand | 105 | 15 | 20 | 5 |
| 31. | Uttar Pradesh | 1578 | 50 | 122 | 16 |
| 32. | West Bengal | 544 | 30 | 7 | 2 |
| | CUMULATIVE TOTAL | 42592 | 2990 | 1647 | 257 |

Statement-II

Details of Dengue Fever Cases—year-wise for affected States/UTs (2010-2016)

| Sl. | Affected States/UTs | 2015 (Prov.) | | 2016* | |
|-----|---------------------|--------------|--------|-------|--------|
| No. | | Cases | Deaths | Cases | Deaths |
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | Andhra Pradesh | 3159 | 2 | 2832 | 0 |
| 2. | Arunachal Pradesh | 1933 | 1 | 13 | 0 |
| 3. | Assam | 1076 | 1 | 3993 | 4 |
| 4. | Bihar | 1771 | 0 | 1607 | 0 |
| 5. | Chhattisgarh | 384 | 1 | 324 | 2 |
| 6. | Goa | 293 | 0 | 113 | 0 |
| 7. | Gujarat | 5590 | 9 | 5371 | 13 |
| 8. | Haryana | 9921 | 13 | 2284 | 0 |
| 9. | Himachal Pradesh | 19 | 1 | 251 | 0 |
| 10. | Jammu and Kashmir | 153 | 0 | 77 | 0 |
| 11. | Jharkhand | 102 | 0 | 388 | 1 |
| 12. | Karnataka | 5077 | 9 | 5375 | 8 |
| 13. | Kerala | 4075 | 25 | 6620 | 12 |
| 14. | Madhya Pradesh | 2108 | 8 | 2321 | 5 |
| 15. | Meghalaya | 13 | 0 | 91 | 0 |
| 16. | Maharashtra | 4936 | 23 | 5653 | 22 |

| Written Answers to | | 22 November, 2016] | Unstarred Questions 287 | | |
|--------------------|------------------------|--------------------|-------------------------|-------|----|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 17. | Manipur | 52 | 0 | 35 | 0 |
| 18. | Mizoram | 43 | 0 | 29 | 0 |
| 19. | Nagaland | 21 | 1 | 0 | 0 |
| 20. | Odisha | 2450 | 2 | 8142 | 11 |
| 21. | Punjab | 14128 | 18 | 9314 | 8 |
| 22. | Rajasthan | 4043 | 7 | 3051 | 16 |
| 23. | Sikkim | 21 | 0 | 8 | 0 |
| 24. | Tamil Nadu | 4535 | 12 | 2044 | 4 |
| 25. | Tripura | 40 | 0 | 49 | 0 |
| 26. | Telangana | 1831 | 2 | 2269 | 3 |
| 27. | Uttar Pradesh | 2892 | 9 | 6698 | 33 |
| 28. | Uttarakhand | 1655 | 1 | 2125 | 3 |
| 29. | West Bengal | 8516 | 14 | 11069 | 28 |
| 30. | Andaman and Nicobar Is | slands 153 | 0 | 90 | 0 |
| 31. | Chandigarh | 966 | 1 | 836 | 0 |
| 32. | Delhi | 15867 | 60 | 3913 | 4 |
| 33. | Dadra and Nagar Haveli | 1154 | 0 | 2821 | 0 |
| 34. | Daman and Diu | 165 | 0 | 64 | 0 |
| 35. | Puducherry | 771 | 0 | 407 | 2 |

^{*}Provisional till 14th Nov. 2016

Total

Statement-III

Details of Clinically Suspected Chikungunya Fever Cases—year-wise for affected

States/UTs (2015-2016)

99913

220

90277

179

| Sl. No. | Affected States/UTs | 2015 (Prov.) | 2016* |
|---------|---------------------|--------------|-------|
| 1. | Andhra Pradesh | 817 | 798 |
| 2. | Arunachal Pradesh | 35 | 217 |
| 3. | Assam | 0 | 38 |
| 4. | Bihar | 3 | 472 |
| 5. | Goa | 561 | 265 |

| Sl. No. | Affected States/UTs | 2015 (Prov.) | 2016* |
|---------|-------------------------|--------------|-------|
| 6. | Gujarat | 406 | 1184 |
| 7. | Haryana | 1 | 2749 |
| 8. | Himachal Pradesh | - | 1 |
| 9. | Jammu and Kashmir | - | 1 |
| 10. | Jharkhand | 21 | 47 |
| 11. | Karnataka | 20763 | 12262 |
| 12. | Kerala | 175 | 119 |
| 13. | Madhya Pradesh | 67 | 1024 |
| 14. | Meghalaya | 78 | 248 |
| 15. | Maharashtra | 391 | 5329 |
| 16. | Odisha | 81 | 1 |
| 17. | Punjab | 180 | 2839 |
| 18. | Rajasthan | 7 | 1686 |
| 19. | Tamil Nadu | 329 | 59 |
| 20. | Telangana | 2067 | 561 |
| 21. | Tripura | 180 | 209 |
| 22. | Uttar Pradesh | 0 | 1947 |
| 23. | Uttarakhand | 0 | 35 |
| 24. | West Bengal | 1013 | 921 |
| 25. | Andaman Nicobar Islands | 68 | 9 |
| 26. | Chandigarh | 1 | 1315 |
| 27. | Delhi | 64 | 11515 |
| 28. | Puducherry | 245 | 248 |
| | Total | 27553 | 46099 |

^{*}Provisional till 13th Nov. 2016

Modernising CGHS dispensary, Shimla (HP)

778. SHRIMATI RAJANI PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has received any representation from Prime Minister's office forwarded to Secretary, Department of Health and Family Welfare in the months